

procedures headed by the Additional Secretary Industries has been received;

(b) if so, what are its main recommendations; and

(c) whether a copy of the report will be supplied to the Members of Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). The report of the Study Group on Industrial Regulations and Procedures was laid before Lok Sabha on the 31st March, 1978 by the Minister of Industry. Chapter IX of the Report contains the summary of conclusions and recommendations of the Study Group.

#### Incentives for Setting up Small Scale Units

7398. SHRI NARMADA PRASAD RAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether cottage and small scale industries have been given more incentives than the bidi industry, and

(b) the encouragement being given or proposed to be given by the Central Government to cooperative societies for setting up cottage and small scale industries in Sagar Division in future?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) The Central Government encourages Cooperative Societies for cottage and small scale industries through the training of staff of industrial cooperatives, by 14 cooperative training colleges and one National Cooperative Training Institute. The annual plans of the State Government provide (a) funds for share capital assistance to members of industrial cooperatives, (b) interest subsidy to cooperatives for obtaining loans at concessional rate of interest, and (c) managerial assistance in the form of a grant to meet expenditure of pay and allowances of the Manager/Secretary. This programme of encouragement and assistance by Central and State Governments will be available to Sagar Division.

#### Scheme for Relief to Adivasis

7399. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have undertaken any scheme during the current year of providing relief to Adivasis,

(b) if so, the details thereof, and

(c) the expenditure proposed to be incurred during the year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The programme of tribal development under sub-plans is being continued in the States. A total outlay of Rs 344.12 crores from the State Plans and Rs. 65.00 crores as Special Central Assistant has been set apart for 1978-79. Details are given in the Statement attached. The programmes include schemes in agriculture, horticulture, irrigation, cooperation, education, health, nutrition, etc.